

IN THE HIGH COURT OF MADHYA PRADESH

AT GWALIOR

BEFORE

HON'BLE SHRI JUSTICE DEEPAK KUMAR AGARWAL

ON THE 2nd OF DECEMBER, 2022

MISC. PETITION No. 2572 of 2018

Between:-

1 **RAMKUMARI W/O LATE SHRI
MANGILAL, AGED ABOUT 84
YEARS, R/O MARKANDESHWAR
BAZAR, MORENA (MADHYA
PRADESH)**

2 **MURARI S/O LT SHRI MANGILAL,
AGED ABOUT 65 YEARS, R/O
MARKANDESHWAR BAZAR,
MORENA (MADHYA PRADESH)**

3 **VISHNUKUMAR S/O LT SHRI
MANGILAL, AGED ABOUT 46
YEARS, R/O MARKANDESHWAR
BAZAR, MORENA (MADHYA
PRADESH)**

4 **RAMESHWAR DAYAL S/O LT SHRI
MANGILAL, AGED ABOUT 62
YEARS, R/O MARKANDESHWAR
BAZAR, MORENA (MADHYA
PRADESH)**

5 **NARESH S/O LT SHRI MANGILAL,
AGED ABOUT 42 YEARS, R/O
MARKANDESHWAR BAZAR,
MORENA (MADHYA PRADESH)**

- 6 HARI S/O LT SHRI MANGILAL,
AGED ABOUT 57 YEARS, R/O
MARKANDESHWAR BAZAR,
MORENA (MADHYA PRADESH)
- 7 SADHNA D/O LT SHRI MANGILAL,
AGED ABOUT 50 YEARS, R/O
MARKANDESHWAR BAZAR,
MORENA (MADHYA PRADESH)
- 8 SMT. PREMLATA W/O LT SHRI
NANDKISHORE, AGED ABOUT 74
YEARS, R/O JIWAJI GANJ MORENA
DISTT MORENA (MADHYA
PRADESH)
- 9 MAHESH CHANDRA S/O LT SHRI
NANDKISHORE, AGED ABOUT 58
YEARS, R/O JIWAJI GANJ MORENA
DISTT MORENA (MADHYA
PRADESH)
- 10 RAKESH KUMAR S/O LT SHRI
NANDKISHORE, AGED ABOUT 55
YEARS, R/O JIWAJI GANJ MORENA
DISTT MORENA (MADHYA
PRADESH)
- 11 YOGESH KUMAR S/O LT SHRI
NANDKISHORE, AGED ABOUT 40
YEARS, R/O JIWAJI GANJ MORENA
DISTT MORENA (MADHYA
PRADESH)
- 12 LAKSHMI DEVI D/O LT SHRI
NANDKISHORE, AGED ABOUT 52
YEARS, R/O JIWAJI GANJ MORENA
DISTT MORENA (MADHYA
PRADESH)

13 SUNITA DEVI D/O LT SHRI
NANDKISHORE, AGED ABOUT 48
YEARS, R/O JIWAJI GANJ MORENA
DISTT MORENA (MADHYA
PRADESH)

14 RAJNI DEVI D/O LT SHRI
NANDKISHORE, AGED ABOUT 43
YEARS, R/O JIWAJI GANJ MORENA
DISTT MORENA (MADHYA
PRADESH)

15 SITARAM S/O SHRI BHAGWANLAL,
AGED ABOUT 65 YEARS, NOT
MENTION (MADHYA PRADESH)

RAMESH CHANDRA S/O SHRI
BHANGWANLAL (SINCE DEAD)
THROUGH LEGAL HEIRS:

(i) OMPRAKASH S/O LATE RAMESH
CHANDRA, AGED 60 YEARS

16 (ii) PAWAN GOYAL S/O LATE
RAMESH CHANDRA AGED 45
YEARS

(iii) SMT. KASHI BAI W/O LATE
RAMESH CHAND AGED 78 YEARS
R/O MARKANDESHWAR BAZAR,
MORENA (MADHYA PRADESH)

17 RAMAVTAR S/O BHAGWANLAL,
AGED ABOUT 63 YEARS,
MARKANDESHWAR BAZAR,
MORENA (MADHYA PRADESH)

.....PETITIONERS

*(BY SHRI N.K.GUPTA- SENIOR ADVOCATE WITH SHRI
H.D.S.BHADAURIA-ADVOCATE)*

AND

1. **SMT. KAMLA DEVI W/O LATE SHRI SHIVDAYAL, AGED ABOUT 62 YEARS, R/O LUHAR GALI MORENA (MADHYA PRADESH)**
2. **RAMKISHORE S/O LT SHRI SHIVDAYAL, AGED ABOUT 42 YEARS, R/O LUHAR GALI MORENA (MADHYA PRADESH)**
3. **KHABOO D/O LT SHRI SHIVDAYAL, AGED ABOUT 50 YEARS, R/O LUHAR GALI MORENA (MADHYA PRADESH)**
4. **SEEMA D/O LT SHRI SHIVDAYAL, AGED ABOUT 48 YEARS, R/O LUHAR GALI MORENA (MADHYA PRADESH)**
5. **SHASHI D/O LT SHRI SHIVDAYAL, AGED ABOUT 46 YEARS, R/O LUHAR GALI MORENA (MADHYA PRADESH)**
6. **SHRINIWAS S/O LT SHRI SHIVDAYAL, AGED ABOUT 52 YEARS, R/O LUHAR GALI MORENA (MADHYA PRADESH)**
7. **BHOOSAN S/O CHINTARMAL, AGED ABOUT 68 YEARS, R/O LUHAR GALI MORENA (MADHYA PRADESH)**
8. **SHYAM S/O CHITARMAL, AGED ABOUT 64 YEARS, R/O LUHAR GALI MORENA (MADHYA PRADESH)**

**RAMSEWAK S/O LATE SHRI
JAGANNATH PRASAD (SINCE
DEAD) THROUGH L.RS.**

(i) ASHOK ABOUT 51 YEARS

9 **(ii) VINOD AGED ABOUT 45 YEARS**

**(iii) PRAMOD AGED ABOUT 41
YEARS**

ALL SONS OF LATE RAMSEWAK

**R/O GANESHPURA MORENA
(MADHYA PRADESH)**

10 **RAJENDRA S/O LT SHRI
JAGANNATH PRASAD, AGED
ABOUT 64 YEARS, R/O
GANESHPURA MORENA (MADHYA
PRADESH)**

11 **SHANKARLAL GUPTA S/O
NARAYANDAS, AGED ABOUT 75
YEARS, AT PRESENT CHIEF
JUDICIAL MAGISTRATE GUNA
(MADHYA PRADESH)**

12 **RESHAM DEVI W/O LT SHRI
BACCHURAM R/O DUTTPURA
MORENA SINCE DEAD THR.LEGAL
HEIR SMT. URMILA W/O JAGDISH
PRASAD AGED AOUT 60 YEARS R/O
NENAGARH ROAD MORENA
(MADHYA PRADESH)**

.....RESPONDENTS

**(BY SHRI ROHIT BANSAL- ADVOCATE FOR THE
RESPONDENTS)**

This petition coming on for hearing this day, the court

passed the following:

ORDER

Learned counsel for the respondents submits that this petition arises out of interim order passed in Civil Appeal No.6/2018 which has been finally decided by the Sixth District Judge, Morena, vide judgment dated 5.8.2022, and therefore, this petition has rendered infructuous.

Accordingly, this petition stands dismissed as infructuous.

(DEEPAK KUMAR AGARWAL)
Judge